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Title: Reported decision of the Government to stand by the policy of permitting 74% FDI in Private Banks.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, it is reported in today's newspaper, particularly, *The Hindu*, that the hon. Finance Minister made a statement that the Government will implement the decision of the NDA Government of 74 per cent foreign investment in private banks.

Sir, it is a very serious thing because, in the Common Minimum Programme, there are many items regarding the common man and they must be implemented. Without implementing that Programme, why is the Government eager to implement this one which was announced by the NDA in March this year? It is rather unbecoming on his part and it is also reported that he was wearing a full suit in the meeting instead of his usual dress, that is, *veshti* and shirt

In that meeting, he was wearing a full suit with a tie and he made this declamation in the presence of the Tatas and other captains of industry. This is quite unbecoming on the part of the Finance Minister who is heading the UPA Government.

So, I request the Government to make a statement regarding the implementation of this particular item of the NDA Government when there are other items of the Common Minimum Programme.

...(Interruptions)

MR. SPEAKER: Shri Rajiv Ranjan Singh, please co-operate.

...(Interruptions)

MR. SPEAKER: It will come in order. Do not be impatient. I am calling an hon. Member. I have not called anybody outside the House.

...(Interruptions)